CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR Review Application No. 9 of 2004

(In OA No. 697/01)

Jabalpur, this the 24th day of February, 2004.

B.B. Dohare S/o Shri R.K. Dohare, Aged 56 years, Occupation - Service Supervisor. Head Post Officer, Mandsaur R/o 21. Kasturba Grah Nirman Samiti, Ratlam MP

APPLICANT

VERSUS

- Union of India through:
 The Secretay, Department of Posts,
 Ministry of Communication, Sansad
 Marg, New Delhi.
- Chief Post Master General M.P. Circle, Bhopal MP
- Post Master General Indore Region Indore.
- 4. The Superintendent of Post Office, G.P.O. Ratlam MP
- 5. Mr. Ahmed Ali S/o Shri Ahasan Ali. Aged 55 years, PMG. Office, Indore MP

RESPONDENTS

ORDER (in circulation)

By M.P. Singh, Vice Chairman;

By this application the applicant wants to review the order dated 13.11.2003 passed in OA 697/2001. However, in this review application the applicant has not pointed out any clerical or glaring mistake in the order passed by the Tribunal.

2. It is the settled legal position of law that the review proceedings are to be strictly confined to ambit and scape of Order 47 Rule 1 of the CPC. In exercise of the jurisdiction under Order 47 Rule 1 CPC it is not permissible for an erroneous decision to be reheard and corrected. A

review petition, it must be remembered has a limited purpose

and cannot be allowed to be an appeal in disguise (see-Parsion Devi & ors Vs.Sumitri Devi & ors) JT 1997 (8) SC 480).

3. In view of the foregoing, we do not find any merit in this RA, which is accordingly rejected at the circulation stage itself.

(G/Shanthappa)
Judicial Member

(M.P.Singh) Vice Chairman

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(4)	क्षेत्रकात्रक, राज्यस्य, १८४		
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